

Sl. No.	Name of CPSU	Details of SC/ST Employees' Welfare Organisation
		(vi) HMT Machine Tools Ltd. (MBX&CSD) SC/ST Employees (Welfare) Association Reg. No.-478/99.
		(vii) Prage Tools SC/ST Welfare Association-Secunderabad. Reg. No..-S/16.
		(viii) HMT SC/ST Employees Welfare Reg. No.-235.

Protection of Capital Goods Industry

531. SHRI CHANDAN MITRA:

SHRI RANGASAYEE RAMAKRISHNA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has identified Capital Goods Sector as a strategic sector;

(b) if so, the reasons for lack of long term roadmap to develop indigenous manufacturing base in this sector; and

(c) the steps taken by Government to protect the interests of our Capital Goods Industry as well as the domestic industry as a whole while entering into free trade agreements and Preferential Trade Agreements with various countries?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) and (b) Yes, Sir.

A road map for developing indigenous manufacturing in this sector is covered under the "National Manufacturing Policy" formulated by the Government of India in 2011. National Manufacturing Policy also includes Capital Goods.

Further, Department of Heavy Industry prepared a Working Group Report under the aegis of Planning Commission in 2011 for Capital Goods and Engineering Sector.

These two policy documents contain recommendations for developing domestic manufacturing base in the long run.

(c) Before entering into negotiations with its trading partners, studies are undertaken internally, as well as through the Joint Study Group (JSG) to study feasibility of the proposed Free Trade Agreements (FTAs), including their impact on the domestic stakeholders. Apex Chambers of Commerce and Industry, Industry Associations as well

as the Administrative Ministries and Departments are consulted. In order to protect the interest of the domestic industry including the capital goods sector, these agreements provide for maintaining sensitive/ negative lists of items on which limited or no tariff concessions are granted under the FTA.

Closing of some PSUs

532. SHRI RAJKUMAR DHOOT: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has decided to close down some PSUs;
- (b) if so, the details thereof, PSU-wise; and
- (c) the reasons for the closure of each of these PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) Yes, Sir.

(b) Cabinet Committee on Economic Affairs in its meeting held on 28th February, 2014 had approved giving VRS to all the employees of Hindustan Photo Film Limited (HPF) at 2007 notional pay scales and further action for closure of the company. The VRS could not be given due to stay granted by the Hon'ble High Court of Madras. However, the Madras High Court by their recent order on 9.9.14, as modified by their order dated 16.9.14, has allowed willing employees to avail VRS.

(c) Board For Reconstruction Of Public Sector Enterprises (BRPSE), after reviewing its present status of operations and future outlook, has *inter-alia* observed that in the light of the Company's original activities being totally unproductive and the failure of the various efforts of diversify in recent times, the only logical solution seems to be the closure of the Company.

PSUs in Karnataka

533. SHRI D. KUPENDRA REDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) total number of public sector undertakings (PSUs) in the country, the details thereof, State-wise;
- (b) the number of PSUs in Karnataka State which are working , defunct and under liquidation;